

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 11 NOV 1994

APPLICATION NO: 1088 of 1994

APPLICANTS:- Shri. R. Rasheed  
V/S.

RESPONDENTS:- G.M. Telecom, Bangalore & 2 ors.

To

1. Shri. S. K. Mohiyuddin  
Adweek  
No. 11, Jeevan Bldgs  
K. P. East, Bangalore-1.
2. Shri. M. V. Rao,  
Adv. C.G. S.C.  
High Court Bldg  
Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore.

--xx--

Please find enclosed herewith a copy of the ORDER/  
~~STAY ORDER/INTERIM ORDER/~~ passed by this Tribunal in the above  
mentioned application(s) on 10.11.94.

Issued on  
11/11/94

  
11/11/94

of for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

3-

**In the Central Administrative Tribunal**  
**Bangalore Bench**  
**Bangalore**

Shri R. Rathore vs. Y.M. Telecom, B'lore & Ors.

Application No. .... 1088 of 1994

**ORDER SHEET (contd)**

Date	Office Notes	Orders of Tribunal
		<p>VR (MA)/ANV (MJ) 10.11.94</p> <p>Shri S.K. Mohiyuddin, the learned counsel for the applicant files memo seeking to withdraw the application on the ground that he should be granted liberty as he has already referred the matter to C.I.T. In view of this position request for withdrawing the application is granted. Accordingly the application is disposed of.</p>



Sol  
M(J) 10/11/94

Sol  
10/11/94  
M(A)

**TRUE COPY**

*sol*  
10/11/94  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore